

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7623-7624/2023

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

Respondent(s)

(IA No. 198984/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH C.A. No. 7625/2023

(IA No. 103990/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22062/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103992/2019 - EXEMPTION FROM FILING O.T.

IA No. 22065/2019 - EXEMPTION FROM FILING O.T.)

Date : 08-05-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Mr. colin Gonsalves, Sr.adv.

Mr. Ashutosh Kumar Shukla, Adv.

Mr. A.M.Singh, Adv.

Ms. Sakshi Kakkar, AOR

Mr. Vikram Patralekha, Adv.

Ms. Krian Suri, Sr.Adv.

Ms. Kiran Bhardwaj, AOR

Mr. Ashutosh Kumar Shukla, Adv.

Mr. A.M.Singh, Adv.

Mr. Vikram Patralekha, Adv.

For Respondent(s)

Mr. Ajit Pudussery, AOR

Mr. Rakesh Talukdar, Adv.

Mr. K Vijayan, Adv.

Mr. M.J.Michael, Adv.

Mr. Shailesh Madiyal, Adv.
Mr. Vinayak Ssharma, Adv.
Mr. Ashok Panigrahi, Adv.
Mr. Purnendu Bajpai, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Akshay Amritanshu, Adv.
Mr. Amrish Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Time is sought by the learned counsel for the respondents on the ground that the arguing counsel is not available.

List on 31st July, 2024.

No further adjournment shall be granted to the respondents.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER